

The expenditure on the scheme is borne by the Government of India and the State Government on 50:50 basis.

(c) It is proposed to continue the existing scheme during the remaining period of Seventh Five Year Plan altering the programme to suit the needs for jute development

Increase in Price of Imported Edible Oil

4245-E. SHRI MOHANBHAI PATEL :
SHRI KAMLA PRASAD
RAWAT : Will the Minister of FOOD AND
CIVIL SUPPLIES be pleased to state :

(a) whether the price of imported edible oil has been increased;

(b) if so, the details thereof;

(c) the quantity of edible oil imported during 1985-86 (April September) and the amount involved therein ;

(d) the quantity likely to be imported during the remaining period of the year;

(e) whether is is a fact that price of edible oil in foreign countries has been increased;

(f) if so, how much and the reasons therefor; and

(g) the steps being taken to provide edible oil to weaker section of the country at cheaper rates ?

THE MINISTER OF STATE OF THE
MINISTRY OF FOOD AND CIVIL
SUPPILES (SHRI K.P. SINGH DEO) : (a)
Yes, Sir.

(b) The issue price of imported edible oils for manufacture of vanaspati and for Public Distribution System has been increased with effect from 15.11.1985 as under :

	From 24.5.1984	From 15.11.1985
	(Rs. per tonne)	
For Public Distri- bution System in bulk	8,000	9,000

For Public Distri- 9,500 10,500
bution System in tins

For vanaspati industry 9,500 11,500

(c) Year	Quantity (in lakh MT)	value (in crores of Rs.)
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1985-86 (April to September)	7.30 (Prov.)	593.00 (Prov.)
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(d) The quantum of edible oils to be imported is decided by the Government from time to time keeping in view the availability of indigenous edible oils, likely demand of oils, availability of foreign exchange and other relevant factors.

(e) No, Sir.

(f) The question does not arise.

(g) The imported edible oils are allocated to States/UTs each month for distribution to consumers including weaker sections of the society through fair price shops at pre-determined reasonable price.

[English]

STATEMENT CORRECTING REPLY TO USQ NO. 1842 DATED THE 5TH AUGUST, 1985

THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI V. N. GADGIL) :
In the Annexure-I attached to the reply to Unstarred Question No. 1842 answered in the Lok Sabha on 5.8.1985 furnishing the names of empanelled Sports commentators who broadcasting over AIR, the name of Shri T. N. Lau appearing at Sl. No. 14 on page 1 of the Annexure under I (a) Hockey (English) at Sl. No. 22 on page 2 of the Annexure under II (a) Football (English), at Sl. No. 8 on page 3 of the Annexure under III (a) Badminton (English) and at Sl. No. 1 on page 4 of the Annexure under VII (a) Volleyball (English) may kindly be deleted. Shri Lau passed away in 1984 and, therefore, his name should not have figured in the list of empanelled commentators at present.

2. The reply conveyed to the above Unstarred Question contained the names of several commentators for the various matches. When the inadvertent mistake regarding the name of Shri T. N. Lau was noticed, it was felt that the whole statement should be got rechecked. This task could not be completed before the Lok Sabha Session came to a close on 29.8.1985 because of the large number of names.

[English]

MR. SPEAKER : We have admitted a Calling Attention on this for day after tomorrow.

(Interruptions)

[Translation]

SHRI M. S. GILL (Ludhiana) : Mr. Speaker, Sir, in the Urdu daily "Milap" of 7th instant such a poisonous...

MR. SPEAKER : Please wait for one minute.

(Interruptions)

[English]

SHRI M. RAGHUMA REDDY (Nalgonda) : There is major cut—more than 47 percent—in power supply to Andhra Pradesh by REC. That is a major threat to agriculturists and for rural electrification. I request you to use your good office...

MR. SPEAKER : You give me something; I will see.

[Translation]

SHRI M. S. GILL : Mr. Speaker, Sir, in the editorial of an Urdu daily 'Milap' of 7th instant which is published from Delhi, there is an attack on the character of Sikh community and Sikhism.

MR. SPEAKER : You give me in writing.

SHRI BALWANT SINGH RAMOO-WALLA : Mr. Speaker, Sir, this is a very serious matter. Such things are being indulged in to provoke the people. It can

undermine the integrity of the country. We are true nationalists above all. Why action is not taken against them under N.S.A. What for has N.S.A. been enacted ?

MR. SPEAKER : I shall look into the matter.

(Interruptions)

SHRI SHAMINDER SINGH : Mr. Speaker, Sir, the Government should take action on it. You should direct the Government to take action in the matter.

MR. SPEAKER : You give me in writing. I shall get the matter looked into today itself.

(Interruptions)

MR. SPEAKER : I shall look into the matter today itself.

(Interruptions)

MR. SPEAKER : Not allowed. Please take your seat.

(Interruptions)

SHRI V. TULSIRAM : Mr. Speaker, Sir, there is a news items published in the "Times of India" of yesterday...

MR. SPEAKER : News are published daily.

SHRI V. TULSIRAM : It is very important.

[English]

Most Indian drugs are worthless.

[Translations]

MR. SPEAKER : I shall look into it. I shall not allow without going into the matter.

(Interruptions)

MR. SPEAKER : Please take your seat.

SHRI V. TULSIRAM : Mr. Speaker, Sir, there are 15 thousand medicines of daily use...

[*English*]

MR. SPEAKER : How do I know about this ?

(*Interruptions*)

MR. SPEAKER : I have not allowed him.

[*Translations*]

Such news are published daily. How can we say without going into the matter as to what is correct and what is not ?

(*Interruptions*)

MR. SPEAKER : Not allowed.

[*English*]

SHRIMATI GEETA MUKHERJEE (Panskura) : It is reported that passport has been granted for a delegation to South Africa by the Government of India...

(*Interruptions*)

I have given notice of a Calling Attention in this regard. Let the Minister make a statement...

[*Translation*]

MR. SPEAKER : I do not know. You give me in writing. I will find out. I will look into it.

[*English*]

I do not know anything about it. I will have to find out. I will have to collect the information.

(*Interruptions*)

[*Translations*]

SHRI BALWANT SINGH RAMOO-WALIA : Mr. Speaker, Sir, regarding daily 'MILAP'...

(*Interruptions*)

MR. SPEAKER . I have heard it my dear friend. I have no magic with me.

[*English*]

I have already listened to it. I am going to look into it. I will have to find out.

That is what I have said to the other hon. Member. You have to bring it to my notice.

[*Translation*]

SHRI BALWANT SINGH RAMOO-WALIA : Mr. Speaker, Sir, what should we do. Should we give in writing ?

MR. SPEAKER : Yes, you give me in writing ?

[*English*]

You have to bring it to my notice.

(*Interruptions*)

[*Translation*]

MR. SPEAKER : This is not the way. You give me in writing. Please take your seat.

(*Interruptions*)

SHRI V. TULSIRAM : Mr. Speaker, Sir, I want to ask another question.

[*English*]

MR. SPEAKER : This is not a Question Hour.

[*Translation*]

SHRI V. TULSIRAM : I have given notice. Please listen to me for one minute.

MR. SPEAKER : No.

SHRI V. TULSIRAM : Andhra Pradesh is facing drought and the people are facing great difficulty.

MR. SPEAKER : Shri Tulsiramji, I have regard for you, but it does not mean that you take undue advantage.

[*English*]

You first sit down. You take your seat first.

(*Interruptions*)

[*Translation*]

SHRI V. TULSIRAM : You please listen to me.

MR. SPEAKER : I have listened to what you have said. Such things will not be allowed to go on here. No, no.

SHRI V. TULSIRAM : I am raising another point.

MR. SPEAKER : You give in writing. Such things will not be allowed to go on. I shall look into the matter.

SHRI V. TULSIRAM : Mr. Speaker, Sir, I have given notice.

MR. SPEAKER : O. K. I shall look into it. You take your seat. We are not discussing anything at present. You take your seat.

(Interruptions)

[*English*]

PAPERS LAID ON THE TABLE

Annual Report and Statement regarding Review on the Working of Development Council for Fruit and Vegetable Processing Industry for the year 1984-85.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) : I beg to lay on the Table —

- (1) A copy of the Annual Report (Hindi and English versions) of the Development Council for Fruit and Vegetable Processing Industry for the Year 1984-85.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Fruit and Vegetable Processing Industry for the year 1984-85.

[*Placed in Library See No. LT 1621/85*]

Notifications under Section 3 of the Essential Commodities Act 1955.

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : I beg to lay on the Table .—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—
 - (i) The Cold Storage Order, 1980 published in Notification No. S. O. 2453 in Gazette of India dated the 20th September, 1980.
 - (ii) The Cold Storage (Amendment) Order, 1983 published in Notification No S. O. 2964 in Gazette of India dated the 23rd July, 1983.
 - (iii) The Cold Storage (Second Amendment Order, 1984 published in Notification No. S.O. 3001 in Gazette of India dated the 22nd September, 1984.
 - (iv) The Cold Storage (Amendment) Order, 1983 published in Notification No. S.O. 475 in Gazette of India dated the 2nd February, 1985.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the notifications mentioned at (1) above.

[*Placed in Library See No. LT 1622/85*]

Annual Reports and Reviews on the working of the Madras Fertilizers Ltd. Madras, Pyrites, Phosphates and Chemicals Ltd., Dehri on-son for Year 1984-85.

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : I beg to lay on the Table a versions) under sub-section (1) of section 619A of the Companies Act, 1976 :

- (1) (i) Review by the Government on the working of the Madras Fertilizers Limited, Madras, for the year 1984-85.
- (ii) Annual Report of the Madras Fertilizers Limited, Madras, for the Year 1984-85 along